

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA/310/00145/2018 & OA/310/00363/2018

Dated Wednesday the 14th day of March Two Thousand Eighteen

PRESENT

HON'BLE MR. R. RAMANUJAM, Member (A)

1.D.C.Nathanieal,
2.V.Panirselvam,
3.C.Coumarane,
4.M.Srinivasan,
5.S.Sankaran,
6.A.Durai Arokiaraj,
7.M.Harikrishnan,
8.V.Jayakumar,
9.M.Arivoukarasy,
10.P.Chittibabu,
11.R.Staline,
12.K.Nandhagopal,
13.S.Rajendiran,
14.A.Asokumar,
15.A.Santharam,
16.Y.Irudhayaraj,
17.V.Venkadesan,
18.K.Suresh,
19.D.Balamourougan,
20.S.Abraham Lingan,
21.D.Dhakshinamurthi,
22.Aswin Kumar Varma.Applicants

By Advocate M/s. S. Meenakshi

Vs

1.The Union of India,
rep by the Chief Secretary to Government,
Government of Puducherry,
Chief Secretariat,
Puducherry 1.
2.Government of Puducherry,
Secretary to Government (Education),
Chief Secretariat,
Puducherry 1.

3. Pondicherry State Sports Council,
rep by its Chairman,
Indiragandhi Sports Complex,
Uppalam, Pondicherry.
4. The Director,
Department of Education,
Education Department Complex,
Ellaipillaichavady,
Near Indira Gandhi Statue,
Puducherry.
5. The Member Secretary,
The Puducherry State Sports Council,
Indira Gandhi Sports Complex,
Uppalam, Puducherry 1.
6. The Deputy Director of Sports and Youth Service,
Office of the Director of Sports,
Education Department Complex,
Ellaipillaichavady,
Near Indira Gandhi Statue,
Puducherry.Respondents

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

When the matter is taken up for admission, learned counsel for the applicants is unable to make out a specific grievance or highlight the issue that was agitated before the competent authority within the department and how the matter was disposed of by the competent authority. Accordingly, she seeks to withdraw this OA with liberty to file a fresh OA. Necessary endorsement has been made to this effect in the OA records.

2. In view of the above, the applicants are permitted to withdraw the OA with liberty to file a fresh OA with requisite documents. Accordingly, both MA and OA are dismissed as withdrawn at the admission stage.

(R. Ramanujam)
Member(A)
14.03.2018

SKSI